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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH .**

4.O.A. No.060/00521/2014

VIKAS DAGAR

.....**APPLICANT**

VERSUS

UNION OF INDIA & ORS.

.....**RESPONDENTS**

24.06.2014

Present: Shri. P.K. Chugh, counsel for the applicant.
Shri. Deepak Agnihotri, counsel for respondents nos.1 & 2.

1. Heard both the counsel.
2. Learned counsel for respondents nos.1 & 2 submits that respondent no.1 has already written on 19.06.2014 to respondent no.2 for issuance of NOC to the applicant, whose interview is due on 26.06.2014. Respondent no.2 is directed to issue NOC by tomorrow i.e. 25.06.2014. Respondent no.1 is directed to allow Casual Leave, if sought, to the applicant on 26.06.2014.
3. The OA is disposed of accordingly.
4. 'Dasti'.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)

'sv'